

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

TP No. 3/CB/2023(CP No. 4147/MB/2018)

MA No. 2/CB/2023(Misc. No. 1371/2018)

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mahendra Kumar Gupta & Ors. -Vs- Sourabh Rolling Mills (P) Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Jatin Sehgal, Adv.

For Respondent (s)

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ORDER

Ld. Counsel, Mr. Jatin Sehgal, appearing for the applicant. He submitted that he already filed the withdrawal memo but due to technical glitch could not be uploaded in the e-portal. He displayed the withdrawal memo with e-mail of the petitioner instructing him to withdraw the petition. The counsel said he already e-mailed the withdrawal memo and e-mail of petitioner to the Registry. Recording the statement of the counsel. Petition is dismissed as withdrawn.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)